

**IN THE NATIONAL COMPANY LAW TRIBUNAL NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 301**  
**(IB)-708/ND/2022**  
**New IA-3444/2024**

**IN THE MATTER OF:**

**Bank of Baroda** ... **Applicant/Petitioner**

**Versus**

**Sh. Vishnu Bhagwan** ... **Respondent**

**Under Section: 95(1) of IBC, 2016**

**Order delivered on 15.07.2024**

**CORAM:**

**SH. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-3444/2024:** Ld. Counsel for the RP is present. Ld. Counsel for the RP is directed to serve the copy of the application to the Financial Creditor as well as Personal Guarantor.

List the matter on 23.07.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(MANNI SANKARIAH SHANMUGA SUNDARAM)**  
**MEMBER (J)**